

of the technical advice that the committee has given.

Shri P. C. Borooah: What is the cost of the master plan for Assam and what aid is the Centre going to give to Assam for flood control?

Shri Hathi: Assam has not yet submitted its master plan.

Shri Bibhuti Mishra rose—

Mr. Speaker: Order, order. Hon. Members will please hear me. Hon. Members are interested, each in his own State, and all of them jointly in the whole of India. Now, why not the hon. Minister, if it is possible, within a short period, say, within a week, or as early as possible, lay on the Table whatever information he has got?

Shri Hathi: Sir, we have submitted on the 21st November a statement giving all these particulars—what are the schemes, what have been sanctioned, what is the assistance, what work has been done, what area has benefited, what is the execution, etc. We have submitted a statement on the 21st November.

Mr. Speaker: Was it laid on the Table?

Shri Hathi: Yes, Sir.

Mr. Speaker: I would advise hon. Members to read all that. (*Interruptions*). Order, order. So far as the Irrigation and Power Ministry is concerned, I have been receiving notices, at various stages of work that have been completed, with regard to Nagarjunasagar project which is in the State from which I come. Similarly, hon. Members must be receiving from time to time reports relating to the works. So far as flood-control is concerned, reports about that also may be sent to them, and then if ever they have any difficulty they may bring it up here. For, these are all details which we cannot take up here.

Now, information about Assam is asked. Of course, every State is concerned. About Bihar **Shri Bibhuti**

Mishra evidently wanted to ask something. He got up, and in fact I was about to call him next. But I am making a suggestion for the benefit of all. I would also make this request to the hon. Minister: after giving them time for a week, let him hold a conference in the Central Hall to which all hon. Members might be invited, and they can go and tell him—of course, let there be no floods there.

Shri Hathi: May I submit, Sir, that this Ministry has been furnishing progress reports, as you were pleased to say, to the Members on any project—not only their own constituency but about any other project which they want, they will be given monthly progress reports. Secondly, we have also been convening meetings of the Members from all States, and we have been holding meetings during every Session in respect of two or three States. There we discuss all these questions.

Mr. Speaker: Next question.

**Central Institute of Fisheries
Education**

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*606. { **Shri A. M. Tariq:**
Shri Ram Krishan Gupta:
Shri Warrior:
Shri Vasudevan Nair:
Shri Subodh Hansda:
Shri R. C. Majhi:
Shri Narayanankutty Menon:
Shri A. K. Gopalan:
Shri Easwara Iyer:
Shri M. K. Kumaran:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 921 on the 31st August, 1960 and state:

(a) whether the final decision with regard to the permanent location of the Central Institute of Fisheries Education has since been taken; and

(b) if so, whether the Institute has started functioning?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Yes.

The proposed Institute has to provide training for District Fisheries Officers and for Fisheries Operatives. The first will be done in Bombay and the latter in Kerala.

(b) The District Fisheries Officers training will start in Bombay in July, 1961.

Shri A. M. Tariq: In the last session, the hon. Minister of Agriculture, Dr. P. S. Deshmukh, told this House that the question of having this Institute in Bombay has been dropped. May I therefore know what was the reason to have this Institute in Bombay, if it was dropped?

Shri M. V. Krishnappa: I do not know what reply the Minister of Agriculture had given in the last session, because generally I deal with this question. And, as far as I know, the position in the last session was that we had deputed the Secretary of our Department to Kerala and we were expecting his report to take a decision. And now we have taken a decision on his report.

Shri Ram Krishan Gupta: May I know the approximate number of persons that will be trained at Bombay?

Shri M. V. Krishnappa: The expert committee felt that we would be requiring in the Third Plan period nearly somewhere about 300 district level officers, and it is the programme to train 300 people.

Shri Warrior: May I know what was the reason to shift this from Cochin to Bombay after three expert committees had investigated and recommended that Cochin is the best suited place for this?

The Minister of Food and Agriculture (Shri S. K. Patil): I have said in this House before that the experts had not said what the hon. Member is alleging. The experts had said that Bombay is ideal, and equally Cochin also is ideal. Sometimes experts also make reports from which it is difficult to find which way they are inclined. When I saw that there

was such a keen feeling both on the part of Bombay and Cochin, I thought that I must do it in both places. And the House will remember that I said that I would have something in both the places, so that the opinion would be satisfied. Therefore, we are having one Institute in Bombay, and we are having the Operatives Institute in Cochin. They are of the same rank—the Operatives Institute will perhaps cost even more money than this—so that both Cochin and Bombay could be satisfied.

Shri Vasudevan Nair: May I know whether the expert committee which included an expert of F.A.O. and a Norwegian expert had said that no brackish water or fresh water fish of any importance can be found in Bombay and that Cochin is the best site in the whole of India; and, if that is so, why the main Institute is not located in Cochin and is dragged away to Bombay?

Shri S. K. Patil: The hon. Member is putting words in the mouth of the experts. Out of the two institutes, one is to be placed at Cochin and one has to be placed in Bombay. We came to this decision, because immediately there are educational facilities in Bombay. Therefore, we have not to wait. Therefore, we gave that institute to Bombay and the operative institute to Cochin. Hon. Members must be satisfied that in view of the keen feelings on either side, Government has come to the right decision and it will be welcomed.

Shri A. M. Tariq: The hon. Minister said that 300 persons will be trained in this institute. May I know which are the State Governments which have been approached to send their representatives?

Shri M. V. Krishnappa: Almost all the State Governments have been asked to nominate their representatives and most of them have done so. Even those who have not done so will be doing so by the time we start this institute.

Shri Maniyangadan: May I know when this operative institute will be started in Cochin?

Shri M. V. Krishnappa: The operative institute is more important than the administrative institute. Because the operative institute requires a lot of equipment for training of engineers, etc., it takes some time.

Shri Vasudevan Nair: The Deputy Minister, Shri Krishnappa, was pleased to state some time back that an institute will be set up and that will be in Cochin. Afterwards, we began hearing about a second institute. The Cochin institute is in the air, because it is coming up afterwards. First it will be in Bombay. I am not against Bombay, but we are so worried because there is an apprehension that the institute is planned in a place where the Ministers are interested. Such impressions should not be created.

Mr. Speaker: The substance of what the hon. Member says seems to be, the report of the committee said that this institute should be established where fresh water fishery is available. He asks, what is the object of having it in Bombay where fresh water fishery is not available?

Shri S. K. Patil: The report does not say exactly what the hon. Member is saying. The report said, the ideal place is Bombay, but they were afraid there would be no land available there. That is why they came to Cochin. All this information has been given on the floor of this House. I can assure my hon. friend that on behalf of Government, I make a firm commitment that this operative institute would be at Cochin and as early as possible. It is of brick and mortar. Therefore, it cannot be on the air; it will be on *terra firma*.

Shri Warrior: This report of the expert committee may be placed on the Table of the House.

Shri S. K. Patil: Certainly we shall place it on the Table.

Loan for Hotels

***607. Shrimati Ila Palchoudhuri:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a loan of Rs. 1.5 crores which was given by the Industrial Finance Corporation to M/s. Oberoi Hotels (India) Ltd. some time during the financial year 1959-60 for construction of new hotels each at New Delhi, Agra and Bombay has not yet received the sanction of Government;

(b) if so, the reasons for the delay in according Government's sanction; and

(c) details of conditions attached to the loan?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) and (c). The matter is still under consideration and will be finalised on receipt of certain clarifications sought from the East India Hotels Ltd., of which M/s. Oberoi Hotels (India) Ltd., are the Managing Agents.

Shrimati Ila Palchoudhuri: It appears that they are going to build hostels in Delhi, Agra and Bombay. I would like to have a clarification as to why, if large sums are to be given to them, a hotel in Calcutta also is not being considered, because in view of the "Visit Orient" year, there will be many tourists visiting Calcutta?

Shri Raj Bahadur: I would very much welcome it if they would also include Calcutta. Essentially as the scheme is at present, it is for Agra, Bombay and Delhi. Even that has not yet cleared of the obstacles and difficulties that are there. They have got to satisfy the Ministry of Finance in regard to the terms and conditions on which they are going to get some loans from the foreign collaborators.

Shri D. C. Sharma: May I know why this firm, of all the firms in India, has been selected for this preferential